

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH**

**OA/020/341/2015**

HYDERABAD, this the 1<sup>st</sup> day of April, 2021

**Hon'ble Mr. Ashish Kalia, Judl. Member  
Hon'ble Mr. B.V. Sudhakar, Admn. Member**



V. Chandriah, S/o. V. Narsaiah,  
aged about 63 years,  
Retd. Points Man-A, Door No.21-10/5-85,  
Teachers Colony-II Lane, Muthyalampadu,  
Satyanarayanaapuram, Vijayawada - AP.

...Applicant

(By Advocate : Sri B. Rajesh Kumar)

Vs.

1. Union of India,  
Ministry of Railways rep. by its  
The General Manager,  
South Central Railway, Railnilayam,  
Secunderabad, Telangana State.
2. The Divisional Railway Manager,  
South Central Railway,  
Vijayawada Division – AP.
3. The Sr. Divisional Personnel Officer,  
South Central Railway,  
Vijayawada Division – AP.

... Respondents

(By Advocate: Sri D. Madhava Reddy, SC for Rlys.)

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**ORAL ORDER**  
**(As per Hon'ble Mr. B.V. Sudhakar, Admn. Member)**

Heard both the counsel.

2. Learned counsel for the applicant submits that he is not pressing the OA. Accordingly the OA is dismissed as not pressed.
3. No order as to costs.



**(B.V. SUDHAKAR)**  
**ADMINISTRATIVE MEMBER**

**(ASHISH KALIA)**  
**JUDICIAL MEMBER**

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